

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 206
CA No. 05/JPR/2021
CA No. 49/JPR/2022
CP No. 156/241-242/JPR/2020
Under Section 241-242 of
Companies Act, 2013**

In the matter of:

Pawan Kumar Goyal and Ors.

...Petitioners

Versus

Mentor Home Loans India Limited and Ors.

...Respondents

Due to paucity of time, the matter could not be taken up. Post the matter to
15.03.2023.


(Prabhu Dayal Sewda)
Court Officer

January 23, 2023